

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 26.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|----------|-----------|---------|-----------------------------------|
| CP No.153/ BB/ 2017 | - | Admission | 252 | Seyon Rentacar Pvt. Ltd. Vs ROC |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|------------|-------------------------------------|------------------------|-----------|
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| 1) | ANANDA KRISHNAA 98453 42975 | Seyon Rentacar Pvt Ltd | Anandakrishna |
| 2) | B.c. Venkatesh 9141595009 | Seyon Rentacar Pvt Ltd. | BCV |

The matter is listed today for admission. Registry has called for additional information. Counsel for the petitioner is directed to furnish the additional information called by the Registry.

List it on 02.11.2017.

MEMBER (J)

MEMBER (T)